

RAJASTHAN HIGH COURT, JODHPUR

No. Gen./XV/39/2018/09

Date : 04-01-2022

Copy of Gazette Publication of Notification of 08/SRO/2021 dt. 03.12.2021 regarding "Rajasthan Right to Information (High Court and Subordinate Courts) (Amendment) Rules, 2021 published in Dated 03.01.2022 is forwarded to the following for information and necessary action :

1. Registrar General, Rajasthan High Court, Jodhpur
2. Registrar (Admn.), Rajasthan High Court, Jodhpur/Bench Jaipur
3. Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Rajasthan High Court
4. All Registrars, Rajasthan High Court, Jodhpur/Bench Jaipur
5. Registrar, Rajasthan High Court ( Head Quarter at New Delhi) Bikaner House, Shahjahan Road, New Delhi-11
6. Registrar (Classification), Rajasthan High Court, Jodhpur with the request for upload the same on the official Website.
7. O.S.D. (F&I)/OSD , Rajasthan High Court, Jodhpur
8. Deputy Registrar-Cum-SPIO, Rajasthan High Court Jodhpur/Bench Jaipur.
9. All the District and Sessions Judges with direction to circulate amongst all the concerned.
10. Director, Rajasthan State Judicial Academy, Jodhpur
11. Chief Accounts Officer, Rajasthan High Court , Jodhpur
12. All Sr. Deputy Registrars/ Sr. Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
13. All Assistants Registrars Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
14. Senior Librarian, Rajasthan High Court Jodhpur/Bench, Jaipur with the direction to update the Rajasthan Right to Information (High Court and Subordinate Courts) Rules, 2006 and put up the copy before undersigned.
15. P.S. To All the Hon'ble Judges
16. All Assistant Account Officer/ All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
17. Concerned Clerk , RTI

  
REGISTRAR (Rules)

4/1/2022

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May be Uploaded  


